

Annexure-2

Name of the Corporate Debtor: Petron Engineering Construction Limited (In-Liquidation)

Date of Commencement of Liquidation: 05.02.2020

List of Stakeholders Version 6.0 drawn as on: 03.06.2025

List of Unsecured Financial Creditors													(Amount in ₹)
Sl. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	KSS Petron Private Limited	U45400MH2007PTC234297	05.03.2020	₹ 69,54,00,970	₹ 37,49,40,903	Unsecured Loan	NA	100%	₹ -	₹ -	₹ 32,04,60,067	₹ -	Partially admitted based on the books of accounts and records of Corporate Debtor.
	Total			₹ 69,54,00,970	₹ 37,49,40,903		₹ -	100%	₹ -	₹ -	₹ 32,04,60,067	₹ -	

Notes:

1. The liquidator reserve his right to modify the List of stakeholders based on verification of the records and information and accordingly modify the entry in compliance of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 and/or in the manner as may be directed by the Adjudicating Authority.